

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-505**  
IB-682/ND/2023

**IN THE MATTER OF:**

Refex Industries Ltd.

**Vs.**

TRN Energy Pvt. Ltd.

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 05.02.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit  
Sharma, Mr. Varun Pandit, Advs.

**ORDER**

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent present through VC. Ld. Counsel for the Respondent seeks time to file reply. Let reply be filed within a period of one week and rejoinder, if any, within one week thereafter. List this matter before the Regular Bench on **07.03.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**